

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-517**  
IB-49/PB/2017  
IA-1870/2024, IA-5758/2023

**IN THE MATTER OF:**

Pacific Maintenance Services Pvt. Ltd.

**.....Applicant**

**Vs.**

JDS Apparels Private Limited

**.....Respondent**

**SECTION**

U/s 9 IBC Liq.

**Order delivered on 31.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :  
For the Respondent : For R2- PBA Srinivasan V Aravind Srishti Bansal &  
Sumit Swami  
For the Liquidator : I. P. S. Oberoi  
For the HDFC Bank : Mr. Shailendra Singh Adv, Mr. Abhyuday Dhasmana,  
Adv. in IA/5758/2023

**ORDER**

Due to paucity of time, list this matter on **16.07.2024.**

**Sd/-**

**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**